## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 897 OF 2017 IN APPEAL NO. 359 OF 2017

Dated: <u>13<sup>th</sup> December, 2017</u>

## Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rama Shanker Awasthi Vs.	Appellant(s)
Lanco Anpara Power Limited & Ors.	Respondent(s)
Counsel for the Appellant (s) :	Mr. M.G. Ramachandran Ms. Poorva Saigal
Counsel for the Respondent(s) :	Mr. S.B. Upadhayay, Sr. Adv. Mr. Anand Kr. Shrivastava for R-1
	Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-2
	Mr. C.K. Rai Mr. Mohit Rai Mr. Umesh Prasad for R-3

## <u>ORDER</u>

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant, the learned senior counsel, Sh. S.B. Upadhyay, appearing for the first Respondent, learned counsel, Mr. Rajiv Srivastava, appearing for the second Respondent and learned counsel Mr. C.K. Rai, appearing for the third Respondent submitted that the pleadings are complete in this matter and requested that the matter may kindly be listed for hearing.

Submissions made the learned counsel appearing for the Appellant as well as learned senior counsel appearing for the first Respondent and learned counsel appearing for the second Respondent, and learned counsel appearing for the third Respondent, as stated above, placed on record.

List this matter for hearing on 28.02.2018, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member